

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-610/2016
In OA-2337/2015
MA-776/2018**

New Delhi this the 19th day of February, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Palni, aged-38 years,
s/o Sh. Mari,
working as Kitchen Helper in GSSSBB, Sewakutir,
Kingsway Camp, Delhi-09,
R/o H.No. 408, Ekta Vihar,
Village of Hope, Tahirpur,
Delhi-110095.
2. Dinesh Singh, aged- 35 years,
s/o Sh. Madan Singh,
working as Kitchen Helper in GSSSBB Sewakutir,
Kingsway Camp, Delhi-09,
R/o A/43, 3rd Floor, Bunkar Colony,
Ashok Vihar, Phase-IV, Delhi-54.
3. Smt. Sarwari, aged-46 years,
w/o Sh. Asif,
working as Kitchen Helper in GSSSBB Sewakutir,
Kingsway Camp, Delhi-09,
R/o H.No. 28, Gali No. 2, C- Block,
Uttarakhand Shastri Park, Near Masjid,
Delhi-110084.
4. Smt. Vimal, aged – 32 years,
w/o Sh. Raj Kumar,
working as Safai Karamchari in GSSSBB Sewakutir,
Kingsway Camp, Delhi-09,
R/o E-77, Jain Colony, Gate No. 1,
Barwala, Delhi-39.
5. Smt. Rajpati, Aged-37 years,
w/o Sh. Pyare Lal,
working as Safai Karamchari in GSSSBB, Sewakutir,

Kingsway Camp, Delhi-09,
r/o Tomar Colony, Gali No. 6,
Pump House, Burari, Delhi.

6. Sachin, Aged- 24 years,
s/o Sh. Satbir Singh,
working as Sweeper in GSSSBB Sewakutir,
Kingsway Camp, Delhi-09,
R/o Vill. Sankroud, Tehsil Khekda,
Distt. Baghpat (UP). ... Petitioners

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. Kewal Kumar Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat Building,
IP Estate, New Delhi.

2. Dr. Dilraj Kumar,
Secretary,
Department of Social Welfare,
Govt. of NCT of Delhi, GLNS Complex,
Delhi Gate, Delhi.

3. Sh. D.K. Mishra,
Director,
Department of Social Welfare,
Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate,
Delhi. ...

Respondents

(through Sh. Vijay Pandita)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents states that they have complied with the order of this Tribunal to which counsel for the petitioners agrees.

2. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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